

CONSTITUTION OF VACATION BENCHES OF PATNA HIGH COURT, PATNA

23.05.2016 (Monday) to 26.05.2016 (Thursday)

1. Hon'ble The Acting Chief Justice and Hon'ble Mr. Justice Chakradhari Sharan Singh-(Civil & Criminal Application Motion)

Cr. Appeal (DB) – Orders, Admission and Hearing

Criminal matters not assigned to any other bench, Cr. WJC to Hon'ble The Acting Chief Justice and Cr. Misc. matters under section 439 Cr. P.C. to **Hon'ble Mr. Justice Chakradhari Sharan Singh**

2. Hon'ble Mr. Justice Navaniti Prasad Singh–

All Urgent Civil Matters, Civil writ petitions,

(if such matters inadequate, other criminal matters also)

3. Hon'ble Mr. Justice Ajay Kumar Tripathi- Writ petitions

4. Hon'ble Mr. Justice Kishore Kumar Mandal –

Criminal Misc. matters under Section 438 Cr. P.C.

5. Hon'ble Mr. Justice Dr. Ravi Ranjan –

Criminal Misc. matters under Section 438 Cr. P.C.

6. Hon'ble Justice Smt. Anjana Prakash and Hon'ble Mr. Justice Rajendra Kumar Mishra –

Cr. Appeal (DB)– orders, orders on petitions and Hearing (Left over custody appeals of 20.05.2016 of DB -V)

7. Hon'ble Mr. Justice Dinesh Kumar Singh -

Criminal Misc. matters under Section 438 Cr. P.C.

8. Hon'ble Mr. Justice Ashwani Kumar Singh-

Cr. Misc. matters under Section 438 Cr. P.C.

9. Hon'ble Mr. Justice Jitendra Mohan Sharma –

Criminal Misc. matters under Section 439 Cr. P.C.

10. Hon'ble Justice Smt. Nilu Agrawal -

Criminal Misc. matters under Section 439 Cr. P.C.

11. Hon'ble Mr. Justice Sudhir Singh -

Criminal Misc. matters under Section 439 Cr. P.C.

Acting Chief Justice
20.05.2016